

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 132 of 2014**

**Dated : 5<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. EMCO Energy Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr.. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav  
Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Ms. Anushree Bardhan

**ORDER**

Mr. M.G. Ramachandran, the learned counsel appearing for the Respondent No.2 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 19.09.2014 after serving copy on the other side.

Post the matter on **13.10.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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